

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

59/241-242/ND/2019

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2020

NAME OF THE COMPANY: Anjali Bhardwaj & Ors. V/s. M/s. VS Realtech Pvt. Ltd. & Ors.

SECTION: 241-242 of Companies Act, 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner : Mr.Saurabh Kalia, Mr. Juggal Kaushik, Mr. Sumit Kaushik, Advocates

Present for the Respondent : Mr. Kirtikar Sukul, Advocate

ORDER

Part arguments have been heard. Let short synopsis be filed by both the parties. To come up on 26th February, 2020.

—Sd—

(L.N. GUPTA)
Member (T)

—Sd—

(INA MALHOTRA)
Member (J)